

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated : 1st July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh Mini Steel Plant Association **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.**Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Sugandha Somani
Mr. Ankit Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1
Mr. K. Gopal Choudary for R-2
Mr. A. Bhatnagar for R-2

ORDER

The Learned Counsel for the Appellant, Mr. Amit Kapur has finished his arguments. For reply, post the matter on **05.08.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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